



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts, Delhi

ORDER

The following transfers / postings are hereby made in official exigency, with immediate effect :-

Sl. No.	Name of the Official	From	To
1.	Ms. Anjalika Kashyap D/o Sh. Vijender Kumar	Senior Personal Assistant in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi	Senior Personal Assistant in the Court of Ms. Gowri Reghunath, Judicial Magistrate First Class-10, Central District, Tis Hazari Courts, Delhi

Note :-

1. Ms. Khushboo Kumari (EC-10878943), Senior Personal Assistant posted in the Court of Ms. Gowri Reghunath, JMFC-10, Central District, THC (currently of maternity leave) is directed to report in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi, after joining from maternity leave.
2. Non-compliance of transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rules.

(Signature)

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs), Delhi

No. 52914-924 /Admn.I(HQs)/T&P/2026

Dated, Delhi the 08 JUL 2026

Copy forwarded for information and necessary action to :-

1. Officer Concerned.
2. DDO/Sr.Accounts Officer, Central District, Tis Hazari Courts, Delhi.
3. Personal Office of the undersigned.
4. Dealing Official(s), ACR Cell, Central District, THC, Delhi.
5. Dealing Official, Personal File Seat, Administration Branch-I, Central District, THC, Delhi.
6. Dealing Official, Computer Branch, Central District, THC, Delhi.
7. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
8. The Web-site Committee, Tis Hazari Courts, Delhi to upload on official website.
9. Officials Concerned for immediate compliance.

(Signature)

Principal District & Sessions Judge (HQs), Delhi